- IV. A copy each (in English and Hindi) of the following papers:—
  - (a) Thirty-fourth Annual Report and Accounts of the Wool and Woollens Export Promotion Council, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council. [Placed in Library, See. No.LT- 239/99]

## Report (1997-98) of the Comptroller and Auditor General of India regarding Steel Authority of India Limited.

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL): sir, I on the behalf of Shri Dilip Ray lay on the Table, under clause (1) of article 151 of Constitution a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st

March, 1998 (No.6 of 1999) - Union Government (Commercial) -Steel Authority of India Limited. [Placed in Library, See. No.LT- 520/99]

- I. Reports and Accounts (1998-99) of North-Eastern Electric Power Corporation Limited, Shillong and Power Finance Corporation Limited, New and related papers.
- II. Memorandum of Understanding (1999-2000) between Government of India and Power Finance Corporation Limited.

SHRIMATI JAYAWANTI MEHTA: I lay on the Table —

- I. A copy each (in English and Hindi) of the following papers, under subsection (I) of section 619 of the Companies Act, 1956:—
  - 1.(0 (a) Twenty-third Annual Report and Accounts of the North Eastern Electric Power Corporation Limited, Shillong, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Corporation. [Placed in Library, See. No.LT-722/99]

- (ii) (a) Annual Report and Accounts of the Power Finance Corporation Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation. [Placed in Library, See. No.LT- 718/99]
  - II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Power) and Power Finance Corporation Limited for the year 1999-2000. [Placed in Library, See. No.LT- 718/99]
  - I. Report and Accounts (1998-99) of the Cotton Corporation of India Limited, Mumbai and related papers.
  - II. Reports and Accounts (1998-99) of Silk and Art Silk Mills and Man-made Textile Research Association and related papers.
  - III. Reports and Accounts(1997-98) of the National Institute of Fashion Technology and related papers.

THE MINISTER OF STATE IN THE MINISTER OF TEXTILE (SHRI GINGEE N. RAMACHANDRAN): Sir, I lay on the Table--

- I. A copy each (in English and Hindi) of the following papers under subsection (1) of section 619 of the Companies Act, 1956:—
  - (a) Twenty-ninth Annual Report and Accounts of the Cotton Corporation of India Limited, Mumbai, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation. [Placed in Library, See. No.LT- 676/99]

ILA copy each (in English and IHindi) of the following papers :-